

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

TRANSFER PETITION (CIVIL.) NO(s). 250 OF 2006

DAMYANTI DEVI

Petitioner(s)

VERSUS

INDRAJEET

Respondent(s)

(With appln(s) for stay and with prayer for interim relief and office report)

Date: 24/09/2007 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE TARUN CHATTERJEE
HON'BLE MR. JUSTICE DALVEER BHANDARI

For Petitioner(s)

Mr.Naushad Ahmed Khan, Adv.
Mr. R.C. Kaushik,Adv.

For Respondent(s)

Mr. Debasis Misra,Adv.
Mr.D.K.Thakur, Adv.
Mr.Alok K.Rai, Adv.

UPON hearing counsel the Court made the following
ORDER

List on 28.09.2007 for orders.

(Satish K.Yadav)
Court Master

(Phoolan Wati Arora)
Court Master